

Annexure – 8

Name of the corporate debtor: Max Alert Systems Limited; Date of commencement of CIRP: 24-08-2021; List of creditors as on: 10-01-2022
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Status	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Interocean Fincap Services Pvt.Ltd.	Accepted	27-09-2021	62,79,386	32,07,319	Services	NIL	NIL	No	0%	-	-	30,72,067	-	Only principal accepted; Interest and GST charged not accepted
2	Santosh Balachandaran HUF	Accepted	20-11-2021	1,85,481	1,85,481	Services	NIL	NIL	Yes	0%	-	-	-	-	As Ex-MD of the Company
3	Lenin Chandran HUF	Accepted	20-11-2021	1,85,481	1,85,481	Services	NIL	NIL	Yes	0%	-	-	-	-	Promoter of the Company
4	Rochbeck Estate Private Limited	Accepted	20-11-2021	42,69,592	19,14,046	Services	NIL	NIL	No	0%	-	-	23,55,546	-	Claim Proof document missing
5	Astra Ventures	Accepted	20-11-2021	4,03,88,805	4,03,88,805	Services	NIL	NIL	No	0%	-	-	-	-	
6	Chandrabanshi Service Centre	Accepted	20-11-2021	17,35,000	17,35,000	Services	NIL	NIL	No	0%	-	-	-	-	
7	Jain Vinay & Associates	Accepted	17-11-2021	1,77,000	88,500	Services	NIL	NIL	No	0%	-	-	88,500	-	Only ITR filed fees accepted; Tax Audit fees for FY 20-21 not accepted
				5,32,20,745	4,77,04,632					0%	-	-	55,16,113	-	